

IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH, (COURT-II)

Item No. 253  
113(ND)2017  
IA-141/2020

IN THE MATTER OF:

Sh. Naveen Kapoor

... Applicant/Petitioner

Versus

M/s. Prima Technologies Pvt. Ltd. &  
Ors

... Respondent

Under Section: 241-242

Order delivered on 10.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,  
HON' BLE MEMBER (J)

SHRI. L. N. GUPTA,  
HON' BLE MEMBER (T)

PRESENT:

Adv. Awnish Kumar for Petitioner, Adv. Varun Sharma, Adv. Ranbir Singh & Adv. Vanshika Gupta For The Respondents

ORDER

Renotify this case on 07.05.2021



(T.S SINGH)  
COURT OFFICER